

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 7118 of 2021 (PIL)

In Re : Olive Ridley Turtles ***Petitioner***

Mr. Mohit Agarwal, Amicus Curiae

-versus-

Principal Secretary, Forest and Opposite Parties
Environment Department and Others

Mr. P.K. Muduli, Addl. Govt. Advocate

Mr. P.K. Parhi, Asst. Solicitor General

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

ORDER
16.02.2022

Order No.

16. 1. Mr. Mohit Agrawal, learned Amicus Curiae states that he will put down in a note the recent incidents of attempts by trawlers to intrude into the protected areas.
2. The aforementioned note be handed to Mr. Muduli, learned Addl. Government Advocate within a week to enable him to take instructions.
3. List on 9th March, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge